COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2015
APPEAL NO. 225 OF 2015
APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016
APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016
& APPEAL NO. 12 OF 2017 & APPEAL NO. 315 OF 2016

Dated: 25th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 223 OF 2015

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 225 OF 2015

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 237 OF 2015 &IA NO. 165 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

Mr. M.Y. Deshmukh for R-7 (in A. No.

237/15)

APPEAL NO. 237 OF 2016 &IA NO. 513 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

APPEAL NO. 12 OF 2017

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

APPEAL NO. 315 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

<u>ORDER</u>

We have heard learned counsel for the parties for some time.

List these matters for further hearing on <u>05th & 10th July, 2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk